NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
114/16	TP 59/17	Hearing	433(e)/ 433(f)	Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
M.S. Laglacidia Rissal	Petaling	Hz.
98440 33568		T.
Shindh Higds 8971932605	Respondent	Smolphyads

Counsel for petitioner is present. NDA Partners have filed vakalat for respondent. Petitioner is directed to comply the provisions of I&B Code applicable to the facts of this case. Respondent to file objections, if any.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)